

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 234 of 2012

(Arising out of OIO-STC/07/COMMR/AHD/2012 Dated- 07/02/2012 passed by Commissioner of Service Tax-SERVICE TAX - AHMEDABAD)

C.S.T.-Service Tax - Ahmedabad

7 Th Floor, Central Excise Bhawan, Nr. Polytechnic
Central Excise Bhavan, Ambawadi,
Ahmedabad, Gujarat-380015

.....Appellant

VERSUS

Jaihind Projects Ltd

3rd Floor, Venus Atlantis Corporate Park,
Near Prahladnagar Auda Garden, Anandnagar Road, Satellite,
AHMEDABAD, GUJARAT

.....Responden

APPEARANCE:

Shri. Prabhat K Rameshwaram, Additional Commissioner (AR) & Shri. Jeetesh Nagori, Commissioner (AR) for the Appellant
Shri. Jigar Shah, Advocate for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 21.09.2022

DATE OF DECISION:21.09.2022

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 229 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**